

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.03.2020

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For Subjudice before Hon'ble Apex court	Sec 9 of I&B code 2016	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

SANDEEP CHRISTOPHER
9632061245


2631/17

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Mr. Sandeep Christopher, learned Counsel for the Petitioner and none appeared for the Respondent.

The matter is still pending before the Hon'ble Supreme Court and stay has been granted vide order dated 21.10.2019.

Post the case on **01.04.2020**. In the meanwhile the parties are directed to make a mention if any order is passed by the Hon'ble Supreme Court


MEMBER (T)


MEMBER (J)

Brunda

Verified

Court Officer